

Constitution (Ninety-Fifth Amendment) Act, 2009

[18 January 2010]

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Constitution (Ninety-Fifth Amendment) Act, 2009

[18 January 2010]

An Act further to amend the Constitution of India. BE it enacted by Parliament in the Sixtieth Year of the Republic of India as follows :-

1. Short Title And Commencement :-

(1) This Act May be called the Constitution (Ninety-fifth Amendment) Act, 2009.

(2) It shall come into force on the 25th day of January, 2010.

2. Amendment Of Article 334 :-

In article 334 of the Constitution, for the words "sixty years", the words "seventy years" shall be substituted.